

(d) The construction is likely to be completed in about three years from the date of sanction of the project.

(e) The project proposals were forwarded to the United Kingdom authorities in September, 1981 for their acceptance. U.K. Government have now proposed to send a mission shortly.

Proper Maintenance of Government Quarters

114. DR. A. U. AZAMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what are the salient reasons/circumstances for not utilising the funds allotted for maintenance of the Government quarters properly and satisfactorily thereby leaving all major works for years together; and

(b) what steps have been proposed to revamp and revitalise the CPWD?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARA-
IN SINGH): (a) It is not correct to
presume that funds allotted for main-
tenance of the Government quarters
are not being utilised properly and
satisfactorily. The Government quar-
ters are being maintained within
the constraints of resources.

(b) Does not arise.

Unauthorised Occupation of Govern- ment Accommodation

*115. SHRI NIHAL SINGH: Will
the Minister of WORKS AND HOU-
SING be pleased to state:

(a) whether there are some Central
Government quarters which have been
unauthorisedly occupied; and

(b) if so, whether electricity and
water facilities have been provided

in these houses and if so, the reasons
therefor?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARA-
IN SINGH): (a) Yes, Sir.

(b) These quarters were got vacat-
ed for demolition under the re-devel-
opment programme. At the time of
vacation water and electricity meters
and fittings were got removed. Occu-
pants of some of these quarters have
obtained electric-water connections.
Action for eviction of these unautho-
rised occupants is being taken.

Loss Incurred due to Delayed Unloa- ding of Wagons

*116. SHRI RAM VILAS PASWAN:
SHRI G. Y. KRISHNAN:

Will the Minister of AGRICUL-
TURE be pleased to state:

(a) whether it is a fact that the
Food Corporation of India suffered
heavy loss due to delay in unloading
and clearance of rice wagons at Salt
Cotours goods yard, Madras in addi-
tion to the damage to the rice; and

(b) if so, the extent of loss suffe-
red by FCI because of this lapse and
the action taken by the Government
in this regard?

THE MINISTER OF AGRICUL-
TURE AND RURAL RECONSTRUC-
TION AND IRRIGATION AND CI-
VIL SUPPLIES (RAO BIRENDRA
SINGH): (a) It is a fact that there
was delay in unloading and clearance
of rice stocks from wagons at Salt
Cotours, Madras on 27th and 29th Oc-
tober, 1981. However, there was no
damage to rice stocks.